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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. Manjuladevi, Adv. For KSR & Co. Company Secretaries LLP Sumit Agarwal	For Petitioners Counsel for R1 - R5	Sumit T.V.P. Sai Vihari
2.	T.V.P. Sai Vihari Sandeep Kumar M. Cibi Vishnu		
3.	S. Manoj Kumar (For B. Dharmaraj)	counsel for R6 - R8	

ORDER

Shri Sumit Agarwal, PCS, representing petitioner present. Shri T V P Sai Vihari, counsel for R1 to R5 and Shri S Manoj Kumar, counsel for R6 to R8 present. Both the parties submitted that the matter is likely to be settled between the parties. At request of both the sides, time extended for submitting the final outcome of the settlement talks. Put up on **14.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)